

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-15/2013 (Pt.1)/2543/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai .

Dated Guwahati, the 27<sup>th</sup> March, 2023

Sub:- **Station leave permission .**

Ref:- Your letter No. DJ(D) 1954, dtd. 22<sup>nd</sup> March, 2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the afternoon of 25.03.2023 till the morning of 27.03.2023**, as prayed for. The Addl. District & Sessions Judge, FTC, Darrang, Mangaldai, in her absence, the Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in her absence, the in-charge Chief Judicial Magistrate, Darrang, Mangaldai will remain in charge of his Court and office under section 10(3) of Cr.P.C.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-15/2013(Pt.1)/2544/A, dated 27/03/23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-  
**JT. REGISTRAR (VIGILANCE)**